

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2649

ANSWERED ON:05.08.2015

Slum Survey

Bhamre Dr. Subhash Ramrao;Butta Smt. Renuka;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government undertook a slum survey and mapping exercise by employing the Remote Sensing and Geographical Information System, and if so, the details thereof and if not, the reasons therefor;

(b) whether the said slum mapping include survey and assessment of the conditions of sewer lines, connectivity to town, sewerage system, septic tank, its condition, the point of disposal, number and the condition of community toilets/public toilets in the urban slums and if so, the details thereof; and

(c) the steps taken/proposed to be taken to provide community toilets/public toilets in the urban slums and night shelters for urban shelterless and footpath dwellers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) to (b): Housing and Slum are State subjects. Under earlier scheme, Government of India had provided support to States/UTs for preparation of Slum-free City Plans of Action (SFCPoAs) which included conducting socio-economic survey of slums and civic amenities like water, sewerage, drainage, toilets and road connectivity thereof and mapping of these using Geographical information System (GIS). Survey of toilets including community toilets was carried out as part of slum household survey after slum is selected for preparation of DPR by State/ULB.

(c): Toilets including community toilet/public toilet, if needed, are provided in the slums taken for redevelopment under existing schemes of Ministry. Ministry under National Urban Livelihood Mission also provides support to States/UTs for providing night shelters including its operation and maintenance for urban shelter less and footpath dwellers. Under the new Housing for All mission launched by the Central Government, the scheme guidelines provide that all houses built or expanded under the mission should compulsorily have toilet facility. Under Swachh Bharat Mission for urban areas of the country in October, 2014 by Ministry of Urban Development, Community toilets are eligible components for Central assistance. The funding pattern for Community toilets is maximum 40% Viability Gap Funding (VGF) and that for Public Toilets is 100% Private investment.
